

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11564/2018

(Arising out of impugned final judgment and order dated 05-02-2018 in FA No. 227/2007 passed by the High Court Of Judicature At Allahabad)

DEV BRAT & ORS.

Petitioner(s)

VERSUS

COLLECTOR VARANASI U. P.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.65666/2018-EXEMPTION FROM FILING O.T.)

Date : 15-05-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Girdhar Upadhyay, Adv.
 Ms. Asha Upadhyay, Adv.
 Mr. Braham Singh, Adv.
 Mr. R. D. Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable within six weeks.

Till the next date of hearing, recovery of the amount
already paid, shall remain stayed.

List in the month of July, 2018.

(NEELAM GULATI)
COURT MASTER (SH)

(JAGDISH CHANDER)
BRANCH OFFICER